CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/251/2021

This the 27th day of January, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Feroza Bano (Aged: 36 years) D/o Abdul Ahah Shah, R/o Neelipora
Magam, Block Rajwar, Tehsil Handwara, District Kupwara.
Applicant
(Advocate: Mr. Nisar Ahmad-Not Present)
<u>Versus</u>
1. State of Jammu & Kashmir through Chairman, District Rural Health
Society/DDC, Kupwara.
2. Director, Health Services, Kashmir.
3. Convenor, District Rural Health Society (Chief Medical Officer)
Kupwara.
4. Deputy Director, Employment Kupwara.
5. Principal, ANMT School, Kupwara.
6. Station House Officer, Police Station, Magam.
7. Rehana Akhter, D/o Abdul Ahad Dar, R/o Natnussa, Kupwara.a
Respondents
(Advocate: Mr. Rajesh Thappa, ld Deputy Advocate General)



ORDER [ORAL]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, nobody has joined the conference on behalf of the applicant.

2. On the last date i.e., 22.01.2021 also, nobody had joined the video conference on behalf of the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non-appearance of applicant.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

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